

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF

FOR 06-DECEMBER-2024 (FRIDAY)

CISCO WEBEX ID & PASSWORD FOR VIRTUAL HEARING.

(COURT ROOM NO. 2) Meeting No: 2642 711 1882 Password: 123456

BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER

COURT NO. 2

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				AY	Assessee	Bench
1	MA	42	PUN	2024	2018-19	[A] VIKRAM MOHANRAO MOHOLKAR	SMC
2	MA	57	PUN	2024	2012-13	[A] SYAM KESHAV KULKARNI	SMC

**BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND SHRI VINAY BHAMORE, JUDICIAL MEMBER**

COURT NO. 2

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				AY	Assessee	Bench	
1	MA	23	PUN	2024	2008-09	[A] VINTAGE ENTERPRISES	B	
2	MA	24	PUN	2024	2008-09	[A] M/S. VINTAGE ENTERPRISES	B	
3	MA	40	PUN	2024	2018-19	[A] M/S. THE KOTHARI WHEELS	B	
4	MA	219	PUN	2023	2019-20	[D] M/S ENERTECH UPS P LTD	A	
5	MA	259	PUN	2023	2019-20	[D] AVINASH MULCHAND GOTHI (HUF)	A	
6	MA	327	PUN	2023	2011-12	[A] NARAYAN PANDIT BOROLE	A	
PART HEARD MATTERS								
1	ITA	1078	PUN	2024	2010-11	[A] SHIVAJI LAXMAN SAHANE (E-FILE)	B	E-FILE

BENCH CANCELLED

THE FOLLOWING MAS ARE ADJOURNED AS DATES MENTIONED BELOW NO SEPARATE HEARING NOTICE WILL BE ISSUED.

**BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND MS. ASTHA CHANDRA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				AY	Assessee	Bench	ADJ. TO.
1	MA	18	PUN	2024	2016-17	[A] AZAM ALI KHAN	SMC	03.01.2025
2	MA	26	PUN	2024	2016-17	[A] AZAM ALI KHAN	SMC	03.01.2025
3	MA	47	PUN	2024	2018-19	[A] SUNIL AMBADAS KADAM (E-FILE)	B	03.01.2025
4	MA	48	PUN	2024	2022-23	[A] SUBHASH SUKDEO CHAUDHARY (E-FILE)	SMC	03.01.2025
5	MA	62	PUN	2023	2010-11	[D] AMIT KANHAIYALAL GIDWANI	SMC	03.01.2025
6	MA	65	PUN	2023	2010-11	[D] KAILASH KANHAIYALAL GIDWANI, L/H OF LAT KANIATYALAL V. GIDWANI	SMC	03.01.2025
7	MA	166	PUN	2023	2008-09	[A] SHRI SANGRAM JAYWANTRAO GADE	SMC	03.01.2025
8	MA	192	PUN	2023	2012-13	[A] M/S. MINAKSHI BUILDERS	A	03.01.2025
9	MA	342	PUN	2022	2011-12	[A] SAMBHAJI RAMBHAU BHALEKAR	SMC	03.01.2025

**BEFORE MS. ASTHA CHANDRA, JUDICIAL MEMBER
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				AY	Assessee	Bench	ADJ. TO.
1	MA	32	PUN	2024	2015-16	[A] YASHASHREEE DEVELOPERS	B	03.01.2025
2	MA	36	PUN	2024	2015-16	[A] YASHASHREE BUILDERS AND DEVELOPERS	B	03.01.2025
3	MA	37	PUN	2024	2014-15	[A] YASHASHREEE DEVELOPERS	B	03.01.2025
4	MA	38	PUN	2024	2014-15	[A] YASHASHREE BUILDERS AND DEVELOPERS	B	03.01.2025
5	MA	45	PUN	2024	2018-19	[A] PROD AIR PRODUCTS INDIA PRIVATE LIMITED, PUNE	C	03.01.2025
6	MA	130	PUN	2023	2014-15	[A] M/S. HARMONY CONSTRUCTION	A	03.01.2025

(Signature)
For Assistant Registrar.

ASTHA CHANDRA, JUDICIAL MEMBER
DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER